

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 495/Confdl./HCS

Dated: 14.11.22

OFFICE ORDER

In partial modification to office order no. 490/Confdl./HCS dated 9th November, 2022, the substantive posting of the following Judicial Officers are as under:

SL. NO	NAME AND DESIGNATION	ADDITIONAL CHARGE
1.	Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi District.	Civil Judge-cum-Judicial Magistrate, Namchi.
2.	Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong District.	Civil Judge-cum-Judicial Magistrate, Soreng.

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL

Memo No.: **V(58)Confdl./HCS/7707-36**

Dated: 14.11.22

Copy to:

1. Mr. Sayshay Hang Subba (Limboo) as Civil Judge-cum-Judicial Magistrate, Namchi;
2. Ms. Mahima Apchunna Randeep Rai as Civil Judge-cum-Judicial Magistrate Soreng;
3. District and Sessions Judge, Pakyong (I/C).
4. District and Sessions Judge, Namchi;
5. District and Sessions Judge, Soreng (I/C);
6. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
7. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim;
8. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
9. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
10. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
11. Advocate General, Government of Sikkim, Gangtok;
12. Additional Advocate General, Government of Sikkim, Gangtok;
13. Chief Secretary, Government of Sikkim, Gangtok;
14. Principal Secretary, Home Department, Government of Sikkim, Gangtok;

15. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok;
16. Principal, District and Sessions Judge, Gangtok.
17. Director, Sikkim Judicial Academy, Sokeythang, Gantok;
18. All District & Sessions Judges;
19. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;
20. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
21. All Chief Judicial Magistrates-cum-Civil Judges;
22. All Sr. Civil Judges-cum-Judicial Magistrates;
23. All Civil Judges-cum-Judicial Magistrates;
24. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
25. President, High Court Bar Association, Gangtok;
26. President, Namchi Bar Association, Namchi;
27. Deputy Solicitor General of India, Gangtok;
28. All District Magistrates;
29. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
30. All Section In-charge, High Court of Sikkim;
31. Notice Board;
32. Guard file; and
33. File.


REGISTRAR